

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 101
CP (IB) No. 56/CB/2023

Proceedings under Section 95(1) IBC
IN THE MATTER OF:

Bank of Maharashtra through RP Mangesh Vitthal Kekre
V/S
G. Nanda Kumar

.....**Applicant**

....**Respondent**

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent

Mr. Saharansu Sourav, Adv.
Mr. T.P. Tripathy, Adv.

ORDER

1. Learned counsel Mr. S. Sourav appearing for the Personal Guarantor and seeks time to file response.
2. Hence, seven days' time is granted to file response, failing which right to file response will be forfeited.
3. List the matter on 25.07.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)